

ITEM NO.1502

COURT NO.7

SECTION IX

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).1330/2019
(Arising out of SLP (C) No.9394 of 2012)

BHIMABAI MAHADEO KAMBEKAR (DEAD) THR. LRS. APPELLANT(S)

VERSUS

ARTHUR IMPORT & EXPORT CO. & ORS. RESPONDENT(S)

Date : 31-01-2019 This appeal was called on for pronouncement of
Judgment today.

For Appellant(s)

Mr.E.C. Agrawala, AOR

For Respondent(s)

Ms.Mayuri Raghuvanshi, AOR

Mr.Nishant Ramakantrao Katneshwarkar, AOR

Ms.Asha Gopalan Nair, AOR

Hon'ble Mr.Justice Abhay Manohar Sapre pronounced the
judgment for the Bench comprising of His Lordship and
Hon'ble Mr.Justice R.Subhash Reddy.

Leave granted.

The appeal is dismissed in terms of signed
Reportable Judgment.

Pending applications, if any, stand disposed of.

(Ashok Raj Singh) (Chander Bala)
Court Master Court Master
(Signed Reportable Judgment is placed in the file)